(d) if so, what are the findings thereof and if not, what are the reasons therefor?

THE MINISTER OF HUMAN SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FA-MILY WELFARE (SHRI P. V. NA-RASIMHA RAO): (a) Companies manufacturing combinations of Oestrogen and Progesterone and promoting for indications other than Oral Contraceptive are M/s. Infer (India) Ltd., M|s. Unichem Ltb. and M|s. Nicholas Laboratories.

- (b) Government initiated action to ban fixed dose combination of Oestrogen and Progesterone except those used for contraception. Some firms filed writ petitions in the High Court and obtained stay orders against this decision from the High Court respect of their formulations.
- (c) and (d) The Supreme Court has recently directed the Drugs Controller (India) to consider whether combinations of Oestrogen and Progesterone pose danger to the public and should be banned or Accordingly the Drugs controller (India) has already held two public Hearings on 5th February, 1987 and 10th April, 1987 respectively. The Drugs Controller (India) has requested the Supreme Court for extension of time sixmonths to study and evaluate these documents. that a decision in the matter can be finalised in consultation with experts.

Court cases filed by Employees Kendriya Vidyalaya Sangathan

1723. SHRI YALLA SESI BHJ-SHANA RAO:

> SHRI ASHOK NATH VERMA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) what is the total number cases filed by different categories of

- employees of Kendriya Vidyalaya Sangathan in various High Courts of the country as on the 31st March, 1987;
- (b) details of these court cases pending as on above date, subject, category and High court-wise; and
- (c) what is the total amount expenditure incurred by the Sangathan annually on this account during the last three years?

THE MINISTER OF STATE IN EDUCA-THE DEPARTMENTS OF TION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRI-SHNA SAHI): (a) and (b) 67 as on 31-3-1987. Details are at Annexure, [See Appendix CXLII, Annexure No. 86]

(c) The expenditure is incurred by the concerned Kendriya Vidyalayas and records are not maintained at the Headquarters of the Kendriya Vidyalaya Sangathan. However, the information is being collected will be laid on the Table of Sabha.

Swiss Donation for setting up of a Home for orphans in Assam

1724. SHRI PARVATHANENI UPE-NDRA: Will the Minister of HEA-LTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that money donated by the Swiss Red Cross to the Indian Red Cross Society to set up a home for orphans in Assam following the Nellie massacre in 1983, has been returned to the Swiss Red Cross; and
- (b) if so, what are the reasons for the non-utilisation of the Swiss donation?

THE MIN'STER OF HUMAN RE-SOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FA-MILY WELFARE (SHRI P. V. NA-RASIMHA RAO): (a) and (b) The Indian Red Cross Society received